

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Ins) No. 568 of 2018

IN THE MATTER OF:

R.G.G Vyapaar Pvt Ltd.

....Appellant

Vs.

Arun Kumar Gupta & Anr.

....Respondents

Present:

**Appellant: Mr. Abijit Sinha, Mr. Arjun Asthana, Mr. Sreenita Ghosh and
Mr. Shivam, Advocates**

Respondents: Mr. Sandeep Bisht and Mr. Anuj Tiwari, Advocates

O R D E R

21.08.2019: The case was earlier heard on merit on 22.01.2019 and 08.07.2019. Today also the case was heard on merit. The question of limitation has also been raised by the Counsel for the Respondents. Heard the parties. Hearing is concluded. **Order is Reserved.**

It will be open to the parties to file short written submissions, not more than three pages, by 26.08.2019 along with judgment as referred as also the amended code.

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice Bansi Lal Bhat]
Member (Judicial)

sa/gc